



Justice TS Krishnamoorthy Iyer

Memorial Oration



*“Emerging Areas that Impact Law
& the Legal System”*

by Chief Guest

HON. JUSTICE K.V. VISWANATHAN

(Judge, Supreme Court of India)

Presided over by

HON. JUSTICE ASHISH JITENDRA DESAI

(Chief Justice, High Court of Kerala)

Felicitations by

SHRI. K. GOPALAKRISHNA KURUP

(Advocate General of Kerala)

SHRI. YESHWANTH SHENOY

(President, Kerala High Court Advocates' Association)

WED

JUN

12

2024

4:45 PM



KERALA HIGH COURT AUDITORIUM,
KOCHI

HIGH TEA 4:15PM

*Family & Well-wishers of
Justice TSK Iyer &
Kerala High Court Advocates' Association
cordially invite you to the Inaugural Oration.*

PROGRAM

Invocation

Welcome Address

Shri Anoop V. Nair, Secretary,
Kerala High Court Advocates' Association

Homage to a legal luminary

Shri Roy Chacko

Felicitations

Shri. K. Gopalakrishna Kurup, Advocate General of Kerala

Shri. Yeshwanth Shenoy, President,
Kerala High Court Advocates' Association

Presidential Address

Hon. Justice Ashish Jitendra Desai
Chief Justice, High Court of Kerala

Oration

Hon. Justice K.V. Viswanathan
Judge, Supreme Court of India

Vote of Thanks

Shri. Balaji K. Moorthy

National Anthem



Justice T. S. Krishnamoorthy Iyer, born on June 4th, 1911 in Trivandrum, hailed from a distinguished lineage of Judges and Administrators.

His father, Justice K. Sankarasubbier, served as a Judge of the Travancore High Court, while his younger brother, Justice S. Padmanabhan, was a judge of the Madras High Court. His nephew, Justice S. Sankarasubban, served as a judge of the Kerala High Court. Their family legacy extends to their great-grandfather, Shri. S. Shungrasoobyer CIE, an esteemed Indian Administrator and civil servant who served as the Diwan of Travancore under HH Sree Moolam Thirunal.

Justice T. S. Krishnamoorthy Iyer pursued his legal education at Trivandrum Law College and began his legal practice in 1935. He quickly ascended to prominence within the bar of the Travancore High Court in Trivandrum and later the Kerala High Court in Kochi.

In 1965, he was appointed as the Advocate General of Kerala, followed by his elevation as a Judge of the Kerala High Court the same year. He retired from the Kerala High Court in 1973.

It is notable that the distinguished lawyer and senior counsel of Kerala High Court Shri P.C. Chacko and Hon. Justice P. Krishnamoorthy were both Juniors of Justice T.S.Krishnamoorthy Iyer.

Following his retirement, Justice T. S. Krishnamoorthy Iyer established a thriving senior counsel practice in the Supreme Court of India in New Delhi, swiftly earning recognition as a leading member of the Supreme Court Bar.

In 1977, he was invited by Justice H. R. Khanna, then Chairman of the 8th Law Commission of India, to serve as a member, a role he held until 1979. Thereafter, he resumed his extensive practice in the Supreme Court of India.

Justice T. S. Krishnamoorthy Iyer's contributions extended beyond the legal sphere. He served as Mayor of Trivandrum for two terms and was the Founder Chairman of the Bharatiya Vidya Bhavan, Kochi.

He passed away on September 3rd, 1999.